

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3402
TO BE ANSWERED ON 06.12.2016

Burnt Forests

3402. SHRI BHARAT SINGH:
SHRI MANSHANKAR NINAMA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has issued guidelines in regard to giving permission to handover the completely burnt forests to the private companies and if so, the details thereof;
- (b) whether the Government has waived off the need to take permission of the Gram Sabhas for such transfer and if so, the reasons therefor;
- (c) whether the Government has made any assessment regarding environment risks or possible misuse of this provision for acquisition of land or mines; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a) The Ministry of Environment, Forest and Climate Change has not issued guidelines to handover burnt forests to the private companies.
- (b) to (d) In view of part (a) above, the questions do not arise.
